

Comp. No.: 13862

File No.:GA-14/1/2025-Gr.Admin-FSSAI

**भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण
(सामान्य प्रशासन विभाग)
स्वास्थ्य एवम परिवार कल्याण मंत्रालय**

Date: 07.05.2025

Corrigendum

Subject: Amendment and Extension of Bid Submission Deadline

This is to notify all prospective bidders regarding the following updates to Bid No. GEM/2025/B/5965144 issued by the Food Safety and Standards Authority of India (FSSAI), Ministry of Health and Family Welfare:

1. Geographical Scope Revision:

- o "NCT of Delhi" shall now be interpreted as "Tier 1 NCR Cities", encompassing Delhi, Gurgaon, Noida, Faridabad, and Ghaziabad.

2. Extension of Bid Submission Deadline:

- o The last date for bid submission has been extended to 14 May 2025, 16:00 hrs.

All other terms and conditions of the bid remain unchanged.

Issued by:

Pankaj Azad

**Deputy Director, GA
Food Safety and Standards Authority of India (FSSAI)
Ministry of Health and Family Welfare**

Note: Bidders are advised to adhere to the revised terms and timeline.

पंकज आजाद/PANKAJ AZAD
उप निदेशक/Deputy Director
भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
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